

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1707
ANSWERED ON:25.07.2002
EXPENDITURE REFORM COMMISSION
AMAR ROY PRADHAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether any Expenditure Reforms Commission has been set up in his Ministry to give his recommendations for reducing the existing wasteful expenditure of his Ministry and Departments;
- (b) if so, the details of recommendations made by this commission as on December 31, 2001;
- (c) the details of recommendations which are yet to be implemented by his Ministry or Departments under his Ministry alongwith the reasons for not implementing them till date; and
- (d) the time by which these are likely to be implemented in true spirit?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

- (a) : No Sir. No Expenditure Reforms Commission has been set up in the Ministry of Law and Justice.
- (b), (c) and (d) : Do not arise.